

THE PREVENTION OF PUBLICATION OF OBJECTIONABLE  
MATTER (REPEAL) ACT, 1977

No. 14 of 1977

[18th April, 1977.]

An Act to repeal the Prevention of Publication of Objectionable  
Matter Act, 1976.

BE it enacted by Parliament in the Twenty-eighth Year of the  
Republic of India as follows:—

1. This Act may be called the Prevention of Publication of Objectionable Matter (Repeal) Act, 1977.

Short  
title.

2. The Prevention of Publication of Objectionable Matter Act, 1976,  
is hereby repealed.

Repeal  
of Act 27  
of 1976.